

Improving crime investigation techniques

2208. SHRI NARESH GUJRAL:
SHRI JESUDASU SEELAM:
SHRI N.K. SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Home Minister announced on 15 November, 2009 that series of measures including launch of a DNA databank and amendments of Arms Act are being considered seriously for improving country's crime investigation techniques;

(b) whether he has also pointed out that there was huge gap in crime investigation methods adopted in West and in India and has assured that during 2010 we will bridge the gap; and

(c) if so, by what time final decision in this regard is likely to be taken and to what extent police adopting primitive methods will be acquainted with new technology?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) Yes, Sir.

(c) In order to upgrade the investigation techniques and bridge the gap in crime investigation methods, following steps have been taken by the Government:—

Under the Eleventh Five Year Plan following Schemes of Directorate of Forensic Science (DFS) have been approved viz:—

- (i) Composite Scheme on "Modernization of Forensic Science Application" for DFS and its outlying units of MHA, GOI-outlay Rs. 200 crore.
- (ii) Composite Centrally Sponsored Plan Scheme of "Creation of RFSLs and DMFUs" for States and UTs-Outlay Rs. 100 crore.

In the Composite Scheme on "Modernization of Forensic Science Application" approved in October, 2008, there are 26 Plan Schemes which *inter-alia* contains the schemes of establishment of New Hi-Tech Central Forensic Science Laboratories (CFSLs) and Government Examiners of Questioned Documents (GEsQD), Creation of National DNA database facility, Creation of New Forensic Divisions/Modernization of CFSLs and GEsQD etc. Similarly in respect of the scheme of "Creation of Regional Forensic Science Laboratories (RFSLs) and District Mobile Forensic Units (DMFUs)" approved in September, 2009 there is a proposal for creation of 6 Regional forensic Science Units Laboratories and 52 District Mobile Forensic Units in different States/Union Territories.

Bureau of Police Research and Development (BPR&D) imparts specialized training in investigating skills through Central Detective Training Schools located at Chandigarh, Kolkata and Hyderabad for investigating officers on various subjects such as scientific investigation, Post Blast Investigation, Homicide Investigation, Crime against women, Scene of Crime etc. The training also provides exposure to new gadgetry and tactics adopted by criminals/militants and

commensurate improvements in the methodology of investigation. Central Forensic Science Laboratories and Government Examiner of Questioned Documents under Directorate of Forensic Science provide forensic support to investigating agencies in scientific investigation of crime.

In addition, under the MPF scheme Financial assistance is provided to States towards upgradation of State Forensic Labs.

All these efforts would improve Forensic Science services/support resulting in crime prevention and timely detection resulting in increase in overall conviction rate which would act as a deterrent to perpetration of crimes.

Tightening norms for Business Visa

2209. SHRI NANDAMURI HARIKRISHNA:
SHRI M.V. MYSURA REDDY:
SHRI PENUMALLI MADHU:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that Government has tightened the norms to issue Business Visas to foreign nationals;
- (b) whether any cap has been fixed for issue of Visas to a particular country; and
- (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) Yes, Sir. It has come to the notice of the Government that a number of foreign nationals coming for execution of projects/contracts in India have come on Business Visa instead of the Employment Visa. The matter has, therefore, been reviewed by the Government and it has been decided that henceforth Business Visa will be issued only to bonafide businessmen who want to visit India to establish an industrial/business venture in India or who want to purchase/sell industrial products or commercial products or consumer durables etc. Suitable instruction/guidelines have been issued to the Indian Missions abroad to effectively regulate Business Visa and Employment regimes and ensure that these are issued strictly as per prescribed norms.

- (b) No, Sir.
- (c) Does not arise.

Human trafficking

2210. SHRI MAHENDRA MOHAN:
DR. (SHRIMATI) NAJMA A. HEPTULLA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government is aware that half of the districts of India are affected by human